

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.189

TO BE ANSWERED ON THE 28TH JULY, 2017

AGREEMENTS WITH FOREIGN COMPANIES

*189. SHRI UDAY PRATAP SINGH:

Will the Minister of DEFENCE जेके एच
be pleased to state:

- (a) whether the Government has recently entered into any agreement / pact with the foreign companies under 'Make in India' programme for encouraging production of defence products in the private sector of the country; and
- (b) if so, the details thereof and the main objectives / features of the agreement / pact?

A N S W E R

MINISTER OF DEFENCE

जेके एच

(SHRI ARUN JAITLEY)

1/4Jh v#.k tsVyh1/2

(a) & (b): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA
STARRED QUESTION NO. 189 FOR ANSWER ON 28.7.2017**

The Make in India initiative was launched by the Government in 2014 with the aim of promoting India as a global hub for manufacturing, design and innovation and an important investment destination. Defence is one of the thrust sectors identified under this initiative.

2. Government is committed to the goal of achieving self reliance in meeting national security objectives. The “Make in India” initiative is the focal point of the current defence procurement policy and procedure and aims to promote indigenous design, development and manufacturing of defence equipment, platforms and systems.

3. As an important step towards meeting broader national objectives, Government has recently promulgated the Strategic Partnership Policy to facilitate broader participation of the private sector, in addition to DPSUs / OFB, in manufacture of major defence platforms and equipment such as aircraft, submarines, helicopters and armoured vehicles. It is expected that the implementation of the Policy will enhance competition, increase efficiencies, facilitate faster and more significant absorption of technology and create a tiered industrial ecosystem in the country.

4. Under this policy, Indian industry can enter into tie-ups with global OEMs for the production of various defence platforms within the country. The award of contracts in such cases will be through a transparent and competitive process based on objective technical and commercial criteria. Necessary measures are being taken to initiate the implementation of the Policy. No contracts have been concluded as yet under this Policy.
